

FORM B
PUBLIC ANNOUNCEMENT

[Under Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF DHORAJIA ENGINEERING COMPANY PRIVATE LIMITED

1	Name of Corporate Debtor	DHORAJIA ENGINEERING COMPANY PRIVATE LIMITED
2	Date Of Incorporation of Corporate Debtor	11/05/1988
3	Authority Under Which Corporate Debtor is Incorporated/ Registered	Registrar of Companies, Gujarat, Dadra and Nagar Haveli
4	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U29199GJ1988PTC010687
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	C-25, Trezure Enclave, Nr. Aryaman Bungalow, Thaltej - Shilaj Road, Ahmedabad 380059
6	Date of Closure of Insolvency Resolution Process	25.07.2020
7	Liquidation Commencement Date of Corporate Debtor	10.08.2020 (Order Obtained on 28.08.2020)
8	Name and Registration Number of the Insolvency professional acting as Liquidator	KIRAN SHAH Registration No.: IBBI/IPA-001/IP-P00480/2017-18/10868
9	Address, and e-mail of the liquidator, as registered with the Board	Address: 608, Sakar 1, Near Gandhigram Railway Station, Opp. Nehru Bridge, Ashram Road, Ahmedabad - 380 009 Email: dhruvitks@gmail.com
10	Address, and e-mail to be used for correspondence with the liquidator	Address: As per item 9 above Email: kiranshah.ip@gmail.com
11	Last Date For Submission Of Claims	09.09.2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad has ordered the commencement of liquidation of M/s. DHORAJIA ENGINEERING COMPANY PRIVATE LIMITED on 10.08.2020, a copy of which was obtained by liquidator on 28.08.2020.

The stakeholders of M/s. DHORAJIA ENGINEERING COMPANY PRIVATE LIMITED are hereby called upon to submit their claims with proof or updated claims on or before 09.09.2020 i.e. 30 days from the liquidation commencement date to the liquidator at the address mentioned against item 9.

The financial creditors shall submit their claims with proof or update their claims by electronic means only. All other stakeholders may submit claims with proof in person, by post or by electronic means

Submission of false or misleading proof of claim shall attract penalties.

Date: 28.08.2020

Place: Ahmedabad



KIRAN SHAH
Liquidator for M/s. DHORAJIA ENGINEERING COMPANY PRIVATE LIMITED
Reg No. IBBI/IPA-001/IP-P00480/2017-18/10868